

ITEM NO.205

COURT NO.13

SECTION XVI

BEFORE THE SUPREME COURT SPECIAL LOK ADALAT
[SAMADHAN SAMAROH]

PROCEEDING OF

Petition(s) for Special Leave to Appeal (C) No. 3335/2024

THE STATE OF BIHAR & ORS.

Petitioner(s)

VERSUS

BIRESH KUMAR SINGH & ORS.

Respondent(s)

[ONLY SLP(C) No. 4912-/2024 IS LISTED UNDER THIS ITEM]

WITH

SLP(C) No. 4912/2024 (XVI)

FOR

IA No. 199649/2024 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 199647/2024 - APPLICATION FOR SUBSTITUTION

IA No. 38244/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 38245/2024 - EXEMPTION FROM FILING O.T.

IA No. 199648/2024 - SETTING ASIDE AN ABATEMENT

Date : 23-08-2026

PRESENT : HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
Mr. SANJIB SEN, SENIOR ADVOCATE
MS. DAISY HANNAH, ADVOCATE-ON-RECORD

For Petitioner(s) :Mr. Manish Kumar, AOR
Mr. Azmat Hayat Amanullah, Adv.
Mr. Divyansh Mishra, Adv.
Mr. Kumar Saurav, Adv.

Mr. Azmat Hayat Amanullah, AOR
Ms. Rebecca Mishra, Adv.
Ms. Vanshita Gupta, Adv.

For Respondent(s) :Mr. Shivam Singh, Adv.
Mr. Yoshit Jain, Adv.
Mr. Kailas Bajirao Autade, AOR

Mr. Vaibhav Niti, AOR
Ms. Madhavi Agrawal, Adv.
Mr. Divyanshu Agrawal, Adv.

SLP(C) No. 4912/2024

1. The State of Bihar is not amenable to any settlement in this matter and the learned counsel for the State prays to list the matter before regular Court.
2. Let the matter be listed before regular Court on the date already fixed i.e., 18.09.2026.

(SACHIN)
COURT MASTER (SH)

(KOMAL)
COURT MASTER (NSH)